

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**C.P. NO. 129(ND)12**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017**

**NAME OF THE COMPANY:** Girdhar Saboo & Anr. Vs. Sunstone Engg. Industries Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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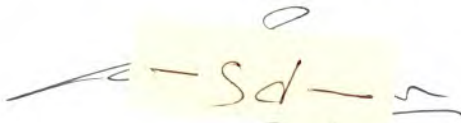
For the Petitioner (s) : None

For the Respondent (s) : Ms. Neetu, Advocate

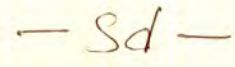
**Order**

Ms. Neetu, Id. Counsel appearing for the Respondent submits that the talks of compromise have been initiated. As per instructions, the terms of settlement are proposed to be given to them today.

As none is present on behalf of the petitioner. Re-notify this case on 16<sup>th</sup> November, 2017 for further proceedings.



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**